

(a) whether Government have since finalised the guidelines for admissions to professional colleges and minority Educational Institutions as per the recent judgement of the Supreme Court in this regard; and

(b) if so, what are the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Yes, Sir. The Government has approved Guidelines for regulating admissions and fees in Professional, unaided private Institutions in consonance with the judgements of the Supreme Court in Unnikrishnan Case. These are being shortly issued as AICTE Regulations under the AICTE Act.

Community participation in earthquake rehabilitation work

***478. SHRI BISHAMBHAR NATH PANDE :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that community participation in the earthquake rehabilitation work in Maharashtra is in full swing and the programme for rehabilitation is going on at a faster pace; and

(b) if so, by when the rehabilitation of the people affected by the earthquake in 67 villages in the 13 districts of Maharashtra is likely to be completed?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) Government of Maharashtra intends organising the construction programme in a manner that maximises the community and beneficiary participation at various stages. Village level committees have already been constituted to serve as the grass-root forum for community participation.

Construction work for permanent rehabilitation of earthquake affected persons is being carried out expeditiously.

(b) Rehabilitation project taken up with the assistance of the World Bank which includes economic, social and infrastructural reconstruction is expected to be completed by June, 1997.

UNDP study on Human Development Index in India

***479. SHRI SUSHILKUMAR SAM-
BHAJIRAO SHINDE :**

SHRI RAJINI RANJAN SAHU :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether India falls way behind several other developing countries in human development index ratings according to a recent UNDP study as reported in the Times of India dated 25th February, 1994; and

(b) if so, what is the position held by India as per HDI ratings of UNDP; and how for Government's independent assessment agree with this study?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) According to UNDP's Human Development Report 1993, India ranks at 134th position out of 173 countries in terms of the Human Development Index and as such it does fall behind some developing countries. However, India's HDI ranking (134) is better than its GNP ranking (146), implying thereby that in social sector, India has done better than its GNP performance. Moreover HDI value of India (0.309) and of South Asia (0.309) is identical.

An important goal of the VIIIth Five Year Plan is human development. Towards this end, the plan allocations in social sectors have been stepped up. Social sectors account for 24.58% of the VIIIth Plan outlay as compared with VII Plan outlay of 20.12%.

Construction of underground Railways in Major Cities

***480. SHRI M. A. BABY :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal under Government's consideration to construct